

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-525/ND/2018

In the matter of :

JPC Enterprises

Vs.

M/s. Jagson International Ltd

.....PETITIONER

.. RESPONDENT

SECTION

Under Section 9 of IBC Code, 2016

Order delivered on 08.8.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner/Op. Creditor: -

For the Respondent/Corporate Debtor :

For the Intervener : -

ORDER

Learned Counsels for the parties are present. Heard at length.

Order is reserved.

- Sd/-

(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)

- Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit